NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/113/2017

NAME OF THE PETITIONER

: SVA ELECTRONICS PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Sankar Vanadharajan For petitioner P.M. Valsala

DyRol

ORDER

Counsel for the Petitioner present. Mr. B. Sridhar, Deputy Registrar of Companies in person present. Counsel for the Petitioner prayed for time to submit final written arguments. At request, time is enlarged. Put up on 21.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk